

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

107. C.P.(IB)-771(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: Shree Balaji Construction and engineering  
Services Private Limited

V/s.

Gannon Dunkerley And Company Limited.

SECTION 9 OF IBC, 2016

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**ORDER**

**Hearing through: VC and Physical (Hybrid Mode)**

Adv. Kajal Punjabi for Petitioner and Adv. Amir Arsiwala for Respondent are present.

Counsel for Petitioner submits that she has received the reply from the CD in which pre-existing dispute is raised and she needs to place on record certain emails by way of an additional affidavit. Let the same be done within two weeks after serving advance copy to the other side.

List on **18.03.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*--Rajeev--*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)